

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1421
TO BE ANSWERED ON 14th MARCH, 2017**

SWASTHYA SURAKSHA YOJANA

1421. SHRI T.G. VENKATESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether implementation of Swasthya Suraksha Yojana has been taken up in Andhra Pradesh, if so, the details thereof;
- (b) whether it is a fact that Government has released ` 150 crores for the projects under this scheme for Anantapur and Vijayawada, if so, the details thereof; and
- (c) since when these projects are being taken up and the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): Rashtriya Swasthya Bima Yojana (RSBY) is not being implemented in the State of Andhra Pradesh.

It is the State Government to decide whether to implement RSBY in the state or not.